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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-218/NCLAT/CHN BEN/2026 Dated: 06th Nov 2026

N O T I C E

Please take notice that the following matter of Chennai Bench to be listed on 27.11.2026 will not be taken up on that day. The next date of hearing in the matter is **30.11.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024 To implead IA No. 469/2026 To Adv. Hg. IA No. 1590/2026	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd	Mr. Durga Dutt	Ms. Anbarasi Rajendran

By order of Hon'ble Member (Judicial)

Chennai Bench

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